

Before the Appellate Tribunal for Electricity  
**(Appellate Jurisdiction)**

**Appeal Nos. 28 of 2011 & IA No. 43 of 2011**  
**29 of 2011 & IA No. 44 of 2011**

**Dated: 14<sup>th</sup> December, 2011**

**Present :Hon'ble Mr. Rakesh Nath, Technical Member**  
**Hon'ble Mr. Justice P.S. Datta, Judicial Member**

**Tarini Infrastructure Limited** .... Appellant  
**Versus**  
**Gujarat Electricity Transmission**  
**Co. Limited & Ors.** ... Respondents

Counsel for the Appellant (s) : Mr. Sanjay Sen, Ms. Shikha Ohri  
Ms. Surbhi Sharma

Counsel for the Respondent(s) : Mr. Anand K. Ganesan

**ORDER**

Heard Mr. Sanjay Sen, the learned counsel for the appellant in  
Appeal No. 28 of 2011.

Post the matters for further hearing on **13.01.2012**.

**(Justice P.S. Datta)**  
**Judicial Member**

**(Rakesh Nath)**  
**Technical Member**

vs